

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND LABOUR
(SHRI RAVINDRA VARMA):** (a) No,
Sir.

(b) The Department renders necessary assistance by way of imparting training to the participating schools wherever required. This Department imparts training to officers of the State Governments on their request in organising the Youth Parliament Scheme and where necessary depute its officers to the States for giving practical guidance to the schools. At present, there is no proposal to increase the prizes, etc. A scheme of financial assistance has been circulated to the State Governments under which expenditure incurred by each State/Union Territory upto a ceiling of Rs. 1000 for each Annual Competition will be reimbursed by the Department of Parliamentary Affairs, Government of India.

(c) An amount of Rs. 45,000 has been earmarked for the programme both in Delhi and other States/Union Territories. Government do not envisage any substantial increase in this amount in the near future.

(d) Opinions of the schools which participated in the 12th Youth Parliament Competition have been invited by way of a questionnaire. The information so collected is intended to serve as 'feed back' for making further improvement in the programme.

Artificial Kidney Machine

5194. DR. SAROJINI MAHISHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the position of the artificial kidney machines in the Government hospitals in Delhi;

(b) whether an inventory of sophisticated machines is now being maintained in the hospital; and

(c) what efforts are being made to cut down the inordinate delay in repairs and coordination?

**THE MINISTER OF STATE IN
THE MINISTRY OF HEALTH AND
FAMILY WELFARE (SHRI JAG-
DAMBI PRASAD YADAV):** (a) The position of the artificial kidney machines in the Government Hospitals in Delhi is as under:—

Safdarjang Hospital	3
All India Institute of Medical Sciences	9
L.N.J.P. Narayan Hospita.—	3.

A new artificial coil kidney machine has also been procured for Dr. R.M.L. Hospital, which is expected to be commissioned shortly.

(b) Yes, Sir.

(c) The artificial kidney machines in all the hospitals are in working order. Suitable arrangements have been made to avoid inordinate delay in the repair of these machines.

Royalty on Ores

5195. SHRI D. D. DESAI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the royalties on Ores have been increased; and

(b) if so, the details of the increase together with the additional amounts that will accrue to the States?

**THE MINISTER OF STATE IN
THE MINISTRY OF STEEL AND
MINES (SHRI KARIA MUNDA):** (a) and (b). The Government have recently revised royalty rates on iron ore and copper ore with effect from 12th June, 1978. The old and the new rates are given in the Statement laid on the Table of the House.

The additional amount likely to accrue to the States as a result of the increase is estimated at Rs. 5.25 crores.